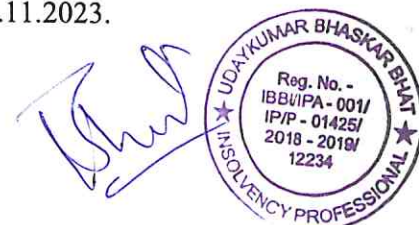


FORM A
PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF
R K S HOME SOLUTIONS MARKTING AND CONSULTANCY PVT LTD

RELEVANT PARTICULARS		
1.	Name of corporate debtor	R K S HOME SOLUTIONS MARKTING AND CONSULTANCY PVT LTD
2.	Date of incorporation of corporate debtor	26/09/2005
3.	Authority under which corporate debtor is incorporated / registered	ROC Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909MH2005PTC156350
5.	Address of the registered office and principal office (if any) of corporate debtor	601, VASUDEO CHAMBERS, MULUND GOREGAON LINK ROAD, OPPOSITE TO D-MART, BHANDUP 400078, Mumbai City, MUMBAI, Maharashtra, India, 400078
6.	Insolvency commencement date in respect of corporate debtor	10.11.2023
7.	Estimated date of closure of insolvency resolution process	08.05.2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Udaykumar Bhaskar Bhat, IBB/IPA-001/IP/P-01425/2018-2019/12234
9.	Address and e-mail of the interim resolution professional, as registered with the Board	B-304, Goldville Appartments Dange Chowk Aundh Ravet Road Thergaon Pune-411033 udaybhat2805@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	B-304, Goldville Appartments Dange Chowk Aundh Ravet Road Thergaon Pune-411033 cirp.rkshomes@gmail.com
11.	Last date for submission of claims	25.11.2023
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	1.NA 2. 3.
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/en/home/downloads Physical Address:NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the R K S HOME SOLUTIONS MARKTING AND CONSULTANCY PVT LTD on 10.11.2023.



The creditors of R K S HOME SOLUTIONS MARKTING AND CONSULTANCY PVT LTD are hereby called upon to submit their claims with proof on or before 25.11.2023[insert the date falling fourteen days from the appointment of the interim resolution professional] to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of Interim Resolution Professional : Udaykumar Bhaskar Bhat

Interim Resolution Professional

Regn. No.IBBI/PA-001/IP/P-01425/2018-2019/12234

Date and Place:

11.11.2023, PUNE

